

**Notifications in the provision of the Goa State Commission for Women Act, 1996
(Goa Act 10 of 1996)**

Sr. No.	Notification /Orders No. and date	Section/ Rules	Gazette reference
1	No. 4/24/95-SWDIW&CD dated 30-6-1997	Section 1(3)	Official Gazette Series-I No. 13 (Extraordinary) dated 2-7-1997
2	No. 4-19-96-SWD/DW&CD/2772 dated 15-3-2016	Section 4	Official Gazette Series-II No.2 dated 15-4-2016
3	No. 4-19-96-SWD/DW&CD/3225 dated 11-4-2016	Section 4	Official Gazette Series-II No.2 dated 15-4-2016
4	No. 4-19-96-SWO-W&CD/6405 dated 22nd December, 2017	Section 4	Series II No. 39 dated 28-12-2017
5	No. 2-1031-Status(NOTE)/2018-19/DWCD/1785 dated 30-5-2018	Committee for review Act	Series II No. 10dated 7-6-2018
6	No. 2-1031-Status(NOTE)/2018-19/DWCD/2852 dated 27-6-2018	Addendum	Series II No. 14 dated 5-7-2018
7	No. 4-19-96-SWO-W&CD/10216 dated 04th March, 2019.	Section 4	Series II No. 49 dated 7-3-2019

GOVERNMENT OF GOA

Department of Women & Child Development

Notification

4/24/95-SWDIW&CD

In exercise of the powers conferred by sub-section (3) of section I of the Goa State Commission for Women Act, 1996 (Goa Act 10 of 1996) (hereinafter called the "said Act"), the Government of Goa hereby appoints 30th June, 1997 as the date on which the provisions of said Act shall come in force.

By order and in the name of the Governor of Goa.

E. Silveira, Under Secretary (Women & Child Development).

Pannji, 30th June, 1997.

(Published in the Official Gazette Series-I No. 13 (Extraordinary) dated 2-7-1997)

Department of Women & Child Development

Directorate of Women & Child Development

Notification

No. 4-19-96-SWD/DW&CD/2772

Read: Notification No. 4-19-96-SWD/DW&CD/2415 dated 05-3-2013.

In exercise of the powers conferred by Section 4 of the Goa State Commission for Women Act, 1996 (Goa Act 10 of 1996) (hereinafter called as the “said Act”), read with rule 3 of the Goa State Commission for Women Rules, 1997, and in supersession of the Government Notification referred above, published in the Official Gazette Series II No. 50 dated 14th March, 2013, the Government of Goa hereby constitutes the State Commission for women, to exercise the powers conferred on and to perform the function assigned to it, under the said Act, consisting of the following persons namely:-

1. Adv. Vidya Arjun Shet Tanavade, H. No. 652, Heerashri, Adarsh Nagar, Chicalim-Goa	— Chairperson.
2. Mrs. Neena Rajendra Naik, “Kaustubh” La Campala Colony, Miramar, Panaji-Goa	— Member.
3. Ms. Dolla Rodrigues, Usgaon, Ponda-Goa	— Member.
4. Ms. Vavita Vallab Raikar, Pereira Residency, Purna Enclave Co-op. Hsg. Society Ltd., Gogol, Margao-Goa	— Member.
5. Mrs. Sonia Mahanand Asnodkar, H. No. 711/4, Green Hill, Socorro, Porvorim-Goa	— Member.
6. Mrs. Eslinda D’Souza, La-Campal Colony, Miramar-Panaji-Goa	— Member.
7. Smt. Samira Cardoso, 13/F Hill View Estates, Gounlloy, Nuvem, Salcete-Goa	— Member.
8. Smt. Jennifer Monserrate, MLA, Taleigao-Goa	— Member.
9. Ms. Linette Ferrao, Senior Scale Officer, Goa Civil Service	— Member Secretary

The tenure of the above Commission shall be for three years from the date of its constitution.

By order and in the name of the Governor of Goa.

Shilpa Shinde, IAS, Director & ex officio Joint Secretary (WCD).

Panaji, 15th March, 2016.

(Published in the Official Gazette Series-II No.2 dated 15-4-2016)

Notification

No. 4-19-96-SWD/DW&CD/3225

Read: Notification No. 4-19-96-SWD/DW&CD/2415 dated 05-3-2013.

In exercise of the powers conferred by Section 4 of the Goa State Commission for Women Act, 1996 (Goa Act 10 of 1996) (hereinafter called as the “said Act”), read with rule 3 of the Goa State Commission for Women Rules, 1997, and in supersession of the Government Notification referred above, published in the Official Gazette Series II No. 50 dated 14th March, 2013, the Government of Goa hereby constitutes the State Commission for women, to exercise the powers conferred on and to perform the function assigned to it, under the said Act, consisting of the following persons namely:

¹ [1. Adv. Shubalaxmi Naik 3rd Floor, Velho Building, Panaji-Goa	— Chairperson.]
2. Mrs. Neena Rajendra Naik, “Kaustubh” La Campala Colony, Miramar, Panaji-Goa	— Member.
3. Ms. Dolla Rodrigues, Usgaon, Ponda-Goa	— Member.
4. Ms. Vavita Vallab Raikar, Pereira Residency, Purna Enclave Co-op. Hsg. Society Ltd., Gogol, Margao-Goa	— Member.
² [5. Smt. Shaila D’Souza D 14, La Marvel, Dona Paula, Goa	— Member.]
6. Mrs. Eslinda D’Souza, La-Campal Colony, Miramar-Panaji-Goa	— Member.
7. Smt. Samira Cardoso, 13/F Hill View Estates, Gounlloy, Nuvem, Salcete-Goa	— Member.
8. Smt. Jennifer Monserrate, MLA, Taleigao-Goa	— Member.
9. Shri Siddhivinayak S. Naik, Senior Scale Officer, Goa Civil Service	— Member Secretary

The tenure of the above Commission shall be for three years from the date of its constitution.

This Notification supersedes Notification issued earlier vide No. 4-19-96-SWD/DW&CD/2772 dated 15-3-2016.

By order and in the name of the Governor of Goa.

Shilpa Shinde, IAS, Director & ex officio Joint Secretary (WCD).

Panaji, 11th April, 2016.

(Published in the Official Gazette Series-II No.2 dated 15-4-2016)

[Superseded vide Notification dated 4-3-2019](#)

Notification

No. 4-19-96-SWO-W&CD/6405

In exercise of the powers conferred by Section 4 of the Goa State Commission for Women Act, 1996 (Goa Act 10 of 1996) (hereinafter called as the “said Act”), read with Rule 3 of the Goa State Commission for Women Rules, 1997, the Government of Goa amends the [Notification No. 4-19-96- SWD/ DW&CD/3225 dated 11-04-2016](#) (hereinafter called the “said Notification”) as follows:

In the said Notification, for the existing entry at serial Nos. 1 and 5, the following entry shall be substituted, namely:

1. Adv. Shubalaxmi Naik 3rd Floor, Velho Building, Panaji-Goa	Chairperson.
2. Smt. Shaila D’Souza D 14, La Marvel, Dona Paula, Goa	Member.

By order and in the name of the Governor of Goa.

Dipak Desai, Director & ex officio Jt. Secretary (Women and Child Development).

Panaji, 22nd December, 2017.

(Published in the Official Gazette Series II No. 39 dated 28-12-2017)

Department of Women & Child Development
Directorate of Women & Child Development

Notification

No. 2-1031-Status(NOTE)/2018-19/DWCD/1785

In exercise of its executive powers, the Government of Goa herewith constitutes Committee for making recommendations for amendment to Goa State Commission for Woman Act, 1996 (Goa Act No. 10 of 1996). The Committee shall comprise of following members:-

Sr. No.	Name of the Committee Member	Designation
1	Hon'ble Minister for Women and Child Development, Shri Vishwajit P. Rane	Chairman.
2	The Hon'ble Justice A. P. Lavande Retired Judge, High Court	Member
3	Adv. Pramod Kamat, Retired Law Secretary	Member
4	Mr. Suresh Lotlikar, Sr. Advocate, Ex. AG	Member
5	Ms. Vijaylaxmi Shivolkar, Ad hoc Senior Civil Judge and J.M.F.C., "B" Court	Member
6	Mr. Gurudas Tamba, Sr. Advocate	Member
7	Ms. Fatima Silveira, Advocate	Member
8	Ms. Shradha Shirwaikaer Poduval, . Advocate	Member
9	Ms. Nikita Nadkarni Adwalpalkar L.L.M. student	Member
10	Dr. Shaila D'Souza, Incharge of Centre for Women Studies in Goa, Goa University	Member
11	Adv. Subhalaxmi Naik, Chairperson, Goa State Women's Commission	Member
12	Ms. Deepali Naik, Jt. Director(WCD)	Member Secretary.
³ [13.	Dr. M. R. K. Prasad, Principal, V. M. Salgaoncar College of Law, Miramar-Goa	Member.]

The Committee shall have mandate to re-visit and examine the provisions of the said Act and make recommendations to the Government for amendment to the said Act.

The tenure of the Committee shall conclude on submission of recommendations to the Government.

By order and in the name of the Governor of Goa.
Deepali Naik, Director & ex officio Joint Secretary (Women & Child Development).

Panaji, 30th May, 2018

(Published in the Official Gazette Series II No. 10 dated 7-6-2018)

Department of Women & Child Development

Directorate of Women & Child Development

Addendum

No. 2-1031-Status(NOTE)/2018-19/DWCD/2852

Read: 1) Notification No. 2-1031-Status(NOTE)/2018-19/DWCD/1785 dated 30-05-2018.

The following member may be added to the Committee constituted vide above read order for making recommendations for amendment to Goa State Commission for Woman Act, 1996 (Goa Act No. 10 of 1996).

Sr. No.	Name of the committee member	Designation
13.	Dr. M. R. K. Prasad, Principal, V. M. Salgaoncar College of Law, Miramar-Goa	Member.

This issues with the approval of the Government vide U.O. No. 595/F dated 26-06-2018.

By order and in the name of the Governor of Goa.

Dipak Dessai, Director & ex officio Joint Secretary (Women & Child Development).

Panaji, 27th June, 2018.

(Published in the Official Gazette Series II No. 14 dated 5-7-2018)

Department of Women & Child
Development Directorate of
Women & Child Development

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Notification

No. 4-19-96-SWO-W&CD/10216

Read: [Notification No. 4-19-96-SWD/DW&CD/3225 dated 11-04-2016.](#)

In exercise of the powers conferred under Section 4 of the Goa **State Commission for Women Act, 1996 (Goa Act 10 of 1996)** (hereinafter called as the “said Act”), read with Rule 3 of the Goa State Commission for Women Rules, 1997, and in supersession of Government Notification referred above, published in the Official Gazette, Series II No. 2 dated 15th April, 2016, Series II No. 39 dated 28th December, 2017, the Government of Goa, hereby constitutes the State Commission for Women, to exercise the powers conferred on and to perform the functions assigned to it, under the said Act, and Rules consisting of the following persons namely:

1. Mrs. Purti Patkar, BS2-Samarth Residency, Caranzalem, Panaji-Goa 403002	... Chairperson.
2. Mrs. Shaila D’Souza, D 14, La Marvel Colony, Near Raj Bhavan, Dona Paula, Goa	... Member.
3. Mrs. Lawanya Shetye, H. No. 20, Anandi, Lane-7, Behind Cottage Hospital, Alto Chicalim, Vasco-da-Gama 403711	... Member.
4. Mrs. Ketki Parob Gadekar, Flat No. S4, A3 Building, Torchem Galu, Colvale, Bardez-Goa	... Member.
5. Dr. Pritha Mallya, Shree Damodar Educational Campus, G. R. Kare Rad, Tansor, Comba, Margao, Salcete-Goa 403601	... Member.
6. Dr. Sheela Gupte, 3/140/E, Chamunda Garden, Karaswada, Near Babaji Bakery, Mapusa-Goa	... Member.
7. Ms. Kishori Mandrekar, H. No. 85/4, Mainath Bhati, Arpora, Bardez-Goa 403516	... Member.
8. Ms. Alina Saldanha, MLA, Cortalim Constituency	... Member.
9. Shri Siddhivinayak S. Naik	... Member Secretary.

The tenure of the above Committee shall be for three years from the date of its constitution.

By order and in the name of the Governor of Goa.

Deepali Naik, Jt. Director (ICDS) (Women and Child Development).

Panaji, 04th March, 2019.

(Published in the Official Gazette Series II No. 49 dated 7-3-2019)

1. Substituted vide No. 4-19-96-SWO-W&CD/6405 dated 22-12-2017; published in the Official Gazette Series II No. 39 dated 28-12-2017; the original expression read as follows:-

1. Adv. Vidya Arjun Shet Tanavade, H. No. 652, Heerashri, AdarshNagar, Chicalim-Goa— Chairperson.	
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2. Substituted vide No. 4-19-96-SWO-W&CD/6405 dated 22-12-2017; published in the Official Gazette Series II No. 39 dated 28-12-2017; the original expression read as follows:-

5. Mrs. Sonia Mahanand Asnodkar, H. No. 711/4, Green Hill, Socorro, Porvorim-Goa	
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— Member

3. Added vide Addendum No. 2-1031-Status(NOTE)/2018-19/DWCD/2852 dated 27-6-2018 published in the Official Gazette Series-II No. 14 dated 5-7-2018